

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.32/(MAH)/2015
C.A. No. 135/2015

CORAM:

Present:

SHRI M. K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 11.10.2017

NAME OF THE PARTIES:

Mr. Suyash Traders
V/s.

M/s. Maneklal Enterprises Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 58, 59, 397/398 of the Companies Act
1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1. Manoj Shah.
2. Counsel Pratik Salasda
3. Veena Advani
Adv. for the Respondent No.2

Panham

1) Gaurav Joshi, Senior Counsel
2) Farhan Dubash, Counsel
3) Anosh Sequeira, Counsel
4) Mansi Shah, Advocate
i/b M/s. Pavin Mehta and Mithi & Co.
Adv. for Petitioners

Mansi R. Shah

ORDER

C.A. No. 135/2015 in TCP No. 32/397-398/NCLT/MB/MAH/2015

1. The Learned Representatives of both the sides are present.
2. For want of time and by the Order of the Bench listed for Final Hearing on
01.12.2017 FIRST ON BOARD.

sd/-

Bhaskara Pantula Mohan
Member (Judicial)

Dated: 11.10.2017
Aah

sd/-

M.K. Shrawat
Member (Judicial)